It is hereby enacted in the Twelfth Year of the Republic of India as follows:-

Short title, and extent commencement.

1. (1) This Act may be called the Assam Official Language (Amendment) Act, 1961.

- (2) It extends to the whole of the State of Assam.
- (3) It shall come into force at once.

Amendment 2. In Section 2 of the Principal Act, clauses (d) of Section 2 and (e) shall be deleted. OF

Act XXXIII of 1960.

Amendment 3. For Section 5 of the Principal Act, the following of Section 5shall be substituted, namely: Act XXXIII of 1960.

"5. Without prejudice to the provisions contained in Section 3, the Bengali Language shall be used for administrative and other official purposes upto and including the district level in the district of Cachar".

ASSAM ACT No.XXIV OF 1961

THE ASSAM EXCISE (EXTENSION TO MIZO DISTRICT) ACT, 1961.

(As passed by the Assembly)

(Received the assent of the Governor on the 20th November 1961)

[Published in the Assam Gazette Extraordinary, dated the 21st November 1961.]

to extend the provisions of the Assam Excise Act, 1910 to Mizo District.

WHEREAS the Assam Excise Act, 1910 is not of 1910 Preamble. in force in the Mizo District:

AND WHEREAS it is expedient to bring the said Act into force in the said District:

It is hereby enacted in the Twelfth Year of the Republic of India as follows:—

1. (1) This Act may be called the Assam Excise (Extension to Mizo District) Act, 1961. Short title, extent and commencement.

- (2) It extends to the Mizo District.
- (3) It shall come into force from such date as the State Government may, by notification, in the Official Gazette, appoint.

Application I of Act I of 1910 to the Mizo District.

2. All the provisions of the Assam Excise Act, of 1910. 1910 as amended from time to time shall apply to the Mizo District.

ASSAM ACT No.XXV OF 1961

THE ASSAM SECONDARY EDUCATION ACT, 1961

(As passed by the Assembly)

(Received the assent of the Governor on the 4th December 1961)

[Published in the Assam Gazette, Extraordinary, dated the 5th December 1961]

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